

Lastly, I have not done politics till now. I tell you there was massive demonstration in my constituency. I could not provide them transport. They come from only 7 miles and they were 15,000 people. I first decided to take 3,000 or 4,000 people with me for the satyagraha. I did not do it in the name of any party but for the famine relief committee. Then I thought that if it is a big procession with so many people, if we go like that, I will be first arrested, then the people will be lathicharged and there will be looting of the whole city. To avoid that, I stopped that and I alone offered satyagraha with 25 colleagues. I do not want to play politics at all. But, at the same time, I will tell the people in authority not to have feasts in five-star hotels not to indulge in luxuries but to do something for the amelioration of the condition of the starving people. If they continue in their present behaviour, I told Mr. Dias, "do not expect me to behave as I behaved on the 4th November. Whatever may be the consequences, I will not allow my people to die. I will fight them. If there is firing, firing there will be because the fire of hunger is more powerful than the so-called police-firing."

MR. CHAIRMAN: The question is:

"The House do now adjourn"

The motion was negatived.

19.32 hrs.

ARREST OF MEMBERS

MR. CHAIRMAN: I have to inform the House that the Speaker has received the following telegram dated the 19th November, 1974 from the Police Commissioner, Nagpur:—

"Shri Jambuwant Dhote and Shri Ram Hedaoo, Members of Lok Sabha, arrested and taken in custody at 12.05 hrs. today (19-11-74), at Nagpur under section 342 IPC and Section 7 Criminal Law Amendment Act, 1932 by Shri V. B. Deshpande, Police Inspector, Sitabuldi for staging dharna at New MLA Rest House, Nagpur, and causing obstruction to MLAs and MLCs from going out to attend session of Assembly and Legislative Council at Nagpur. Both of them being produced before a Magistrate to day."

19.32½ hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-NINTH REPORT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to present the Forty-ninth Report of the Business Advisory Committee.

19.33 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, November 20, 1974/Kartika 29, 1896 (Saka).